

ITEM NO.25

COURT NO.16

SECTION X

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 229/2019

SITARAM YECHURY

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION and  
IA No. 127663/2019 - GRANT OF INTERIM RELIEF)

Date : 14-03-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. Shadan Farasat, AOR

For Respondent(s) Mr. Shailesh Madiyal, Adv.  
Mr. Vaishav Sabharwal, Adv.  
Mr. Akshay Kumar, Adv.  
Mr. Satyajeet Kumar, AOR

Mr. K.M.Nataraj, ASG  
Mr. Kanu Agrawal, Adv.  
Mr. Ankur Talwar, Adv.  
Mr. Rajat Nair, Adv.  
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following  
O R D E R

We have perused the order dated 16th September, 2019 of this Court and affidavit of 23rd October, 2019 filed by Mohammad Yousuf Tarigami giving details of his alleged illegal detention. Learned Additional Solicitor General states that he will file an affidavit dealing with the allegations made in the affidavit within two weeks.

List the matter on 18th April, 2023.

(ANITA MALHOTRA)  
AR-CUM-PS

(AYINAPARTHI V.G.V.RAMU)  
COURT MASTER